

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. SR/3873/252/HDB/2017
NAME OF THE COMPANY	Sri Visvesvarayya infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Sri Visvesvarayya infrastructure Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
स्कोरन चन्द्र जिन्हार RAMESH CHANDRA WISHRA			1,2
कंपनी पंजीयक/ Registrar of Companies हैदराबाद और प्रदेश और तेलंगणा Ryderabad For Andhra Pradash And Telangana			

Co-par Serrier 984858002

J. J. J. J.

V. Silva Romobios

Director 9398

93983 54319

Complete

Heard Shri P. Vijay Bhaskar, Learned PCS and Shri V. Siva Ramakrishna, Director of the Company.

CA isdisposed by Separate orders.